

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

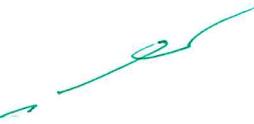
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.106/ BB/2017	-	For filing objections	Rule-6 of IB	Pro-Train Sports LLP Vs Homerun Sports Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Murali Brat (9901033718)	Respondent	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Reply/objections filed on behalf of Corporate Debtor. Copy is also furnished to the Operational Creditor. For hearing list it on 23/01/2018.

  
**Member (T)**

  
**Member (J)**